CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This the 8th Day of February, 2021)

Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial) Hon'ble Mr. Tarun Shridhar, Member (Administrative)

Original Application No.330/1426/2017

Utkarsh Malviya aged about 32 years, son of Sri Amitabh Malviya, Resident of 900-B/21 A, Kalyani Devi, Allahabad – U.P.. Present posted as Lower Divisional Clerk, At Garrison Engineer West, Military Engineer Service (West), New Cantt. Allahabad- U.P.

..... Applicant

By Advocate: Shri Shyamal Narain

Versus

- 1. Union of India through the Secretary, Ministry of Defence, Government of India, New Delhi.
- 2. The Headquarter Chief Engineer, Central Command, Lucknow.
- 3. The Headquarter Chief Engineer, Lucknow Zone, PIN 900 450, c/o 56 APO.
- 4. The Commander Works engineer (CWE), New Cantt, Allahbad.
- 5. The Garrison Engineer (West), Military Engineer Service (MES) New Cantt, Allahabad-U.P.

..... Respondents

By Advocate: Shri N.L. Maurya

ORDER

Delivered by Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

Shri Shyamal Narain, learned counsel for the applicant and Shri N.L. Maurya, learned counsel for the respondents, both are present.

2. At the very outset, learned counsel for the applicant submitted that this OA has now become infructuous because the relief claimed has been granted by the respondents to the applicant.

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The applicant has been promoted and has joined at Gorakhpur.

Therefore, it has been prayed that the present OA may be dismissed

as infructuous.

3. Learned counsel for the respondents has no objection against

the aforesaid prayer.

4. Accordingly, the OA is dismissed as having become

infructuous. Interim order, granted earlier, is, vacated. All the

pending MAs are also disposed off.

5. There shall be no order as to costs.

(Tarun Shridhar) Member (A) (Justice Vijay Lakshmi) Member (J)

<u>Sushil</u>